

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

COURT-2

Customs Appeal No. 20445 of 2023

*[Arising out of the Order-in-Original No. MLR-CUSTOM-000-
RS-COM-002-2023-24 dated 21.04.2023 passed by the
Commissioner of Customs, Mangaluru.]*

M/s. Vidya Herbs Private Limited

No.39/11, Amble Hoble,
Aradavalli,
Chikkamagaluru – 577 101.

....Appellant

Vs.

The Commissioner of Customs

New Custom House,
Panambur,
Mangaluru – 575 010.

....Respondent

Appearance:

Mr. B. Venugopal, Advocate

.....For Appellant

Mr. K. Vishwanath, Superintendent (AR)

.... For Respondent

CORAM:

HON'BLE MR. P. A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MRS R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 15.09.2023

Date of Decision: 16.02.2024

This appeal is remanded to Commissioner. For Order, see
order of date in 16.02.2024 in Customs Appeal No.20437 of 2023.

**(P. A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI
MEMBER (TECHNICAL)**

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